

Note – Hard copy/certified copy of document along with required fees is wanting.
Co-accused details attached on a separate sheet.

Filing No. BA/8554/2020

Kartik Dhibir Vs The State of Jharkhand

Advocate's Name- Mr. Deb Nandan Rajak

Defects:-

9. (i) Spelling name of petitioner may be corrected at page no. 1.
- (ii) Nature of case (B.P.) may be corrected at para 14.
- (iii) Typed copy of pages nos-10 to 14 may be given with certified to be true.